

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 770/94.

Date of Order: 23-6-97.

Between:

M.Prabhakara Sastry.

... Applicant.

and

1. The Assistant Superintendent of Post Offices, Kothapeta Sub Division, Kothapeta-223.

2. The Senior Superintendent of Post Offices, - Division. Amalapuram-201.

3. Union of India, rep. by the Chief Commissioner of Andhra Pradesh, Hyderabad-1.

... Respondents.

For the Applicant: Mr.C.Suryanarayana, Advocate.

For the Respondents: Mr. K.Bhaskar Rao, Advocate.

CORAM:

THE HON'BLE MR.H.RAJENDRA PRASAD : MEMBER(ADMN)

THE HON'BLE MR.A.M. SIVA DAS : MEMBER(JUDL)

The Tribunal made the following Order:-

The learned counsel for the respondents submitted that the order dt.18.4.1994, which is under attach is withdrawn.

We record this submission. Since the order under attach is no longer in existence as stated by the respondents counsel, this OA has become infructuous and is dismissed. No costs.

Prabhakara Sastry 27-6-97
Deputy Registrar(J)CC

-2-

O.A.770/94.

To

1. The Assistant Superintendent of Post Offices,
Kothapeta Sub Division, Kothapeta-223.
2. The Senior Superintendent of Post Offices,
Amalapuram Division, Amalapuram-201.
3. The Chief Postmaster General, Union of India,
A.P.Hyderabad-1.
4. One copy to Mr.C.Suryanarayana, Advocate, CAT.Hyd.
5. One copy to Mr. K.Bhaskar Rao, Addl.CGSC.CAT.Hyd.
6. One spare copy.

pvm.

COURT

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TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE
VICE-CHAIRMAN
and

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

The Hon'ble Mr. A. M. Siva Rao : M(D)

Dated: 23-6-1997

ORDER/JUDGMENT

M.A./R.A./C.A. No.

O.A. No.

in
770/94

T.A. No.

(w.p.)

Admitted and Interim directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

